

नदी के सिंचाई वाले क्षेत्र में एक सहकारी चोनी कारखाना खोलने के किसी प्रस्ताव पर दिचार कर रही है; और

(ख) यदि हां, तो उसका व्यौरा क्या है तथा इससे क्या लाभ होने की संभावना है?

स्वाध, छपि, सामुदायिक विकास तथा सहकार मन्त्रालय में राज्य मन्त्री (श्री अन्ना-साहिब शिन्दे) : (क) जो नहीं ।

(ख) प्रश्न ही नहीं उठता ।

Exploratory Tubewells Organisation

1619. SHRI LAKHAN LAL KAPOOR: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that in a meeting of the Informal Consultative Committee of the Ministry some time back, it was suggested that the work of actual boring of tubewells in the various States may also be undertaken by the Exploratory Tubewells Organisations of the Government of India; and

(b) if so, the decision taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE): (a) and (b). No specific suggestion to this effect has been made at the meetings of the Informal Consultative Committee of the present Lok Sabha for this Ministry although suggestions for accelerating the groundwater development programme have been made. The primary function of the Exploratory Tubewells Organisation is groundwater exploration in the different parts of the country with a view to delineate areas

having groundwater potentiality for development by tubewell irrigation. However, it has, from time to time, been assisting the various State Governments in the construction of production tubewells. With the strengthening of the drilling organisations under the State Governments, the Exploratory Tubewells Organisation is expected to concentrate on its primary objective.

Exploratory Tubewells Organisation

1620. SHRI LAKHAN LAL KAPOOR: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that the Chief Engineer, Exploratory Tubewells Organisation of the Government of India propose to shift one of his Divisions at Varanasi to the South;

(b) whether it is also a fact that the Chief Engineer has visited the South various times for this purpose; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE): (a) It is not a fact that the Varanasi Division of the Exploratory Tubewells Organisation is contemplated for shifting to South India. However, the Division now located at Roorkee is proposed to be located in Madras to resume groundwater exploration during 1968-69.

(b) No, Sir.

(c) In Madras the groundwater exploration work had to be stopped in early 1964 and rigs diverted to Rajasthan for undertaking construction of production tubewells on behalf of the State Government in the

scarcity areas. Similarly, in Andhra Pradesh, the exploration work could not be undertaken during the Third Plan period due to the pressing needs of the drought affected areas of Rajasthan, U.P. and Bihar. Exploration work is therefore proposed to be taken up in these two States during 1968-69.

Exploratory Tubewells Organisation

1621. SHRI LAKHAN LAL KAPOOR: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the total expenditure incurred on the Exploratory Tube-wells Organisation by the Centre (including foreign aid) from 1954-55 to 1966-67 with its break-up;

(b) the total expenditure likely to be incurred during 1967-68 with its break-up;

(c) the total foreign aid in the form of equipments etc. from various International Organisations during the period from 1954-55 to 1966-67; and

(d) the number of sites tested for drilling and actual number of boring in the various States by these organisations during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE): (a) and (b). A statement giving the required information is given in Annexure I which is laid on the Table of the House. [Placed in Library. See No. LT-197/68].

(c) (i) Equipment—Rs. 139.99 lakhs (approx.)

(ii) Services of an American firm of Technical consultants—Rs. 51.83 lakhs (approx.)

(d) A statement giving the required information is given in Annexure II laid on the Table of the House. [Placed in Library. See No. LT-197/68].

भारत के खाद्य निगम के कार्यालय का दिल्ली से स्थानान्तरण

1622. श्री राम चरण : क्या खाद्य तथा कृषि मंत्री 21 नवम्बर, 1967 के अतारंकित प्रश्न संख्या 1130 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि:

(क) क्या भारत सरकार के खाद्य निगम के कार्यालय को इमारत के अत्याधिक मामिक किराये को बचाने की दृष्टि से और इस बात को भी ध्यान में रखते हुए कि इस निगम का कार्यक्षेत्र दिल्ली से बाहर है, सरकार का विचार इस निगम के कार्यालय को नई दिल्ली से बाहर स्थानान्तरित करने का है ;

(ख) यदि नहीं, तो क्या सरकार ने इस निगम के कार्यालय को किसी सरकारी इमारत में रखने के लिए कोई व्यवस्था की है ; और

(ग) इस निगम के कार्यालय को दिल्ली में रखने पर सरकार ने किराये के रूप में अब तक कितनी धनराशि व्यय की है ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मन्त्रालय में राज्य मन्त्री (श्री अन्नासाहिब शिन्दे) : (क) ऐसा कोई प्रस्ताव नहीं है ।

(ख) कोई सरकारी भवन उपलब्ध नहीं है ।

(ग) निगम को दिल्ली में रखने पर सरकार ने किराये के रूप में कोई धन राशि व्यय नहीं की है । भारतीय खाद्य निगम के दिल्ली स्थित अपने प्रधान कार्यालय के किराये के रूप में अब तक लगभग 5.85 लाख रुपये व्यय किए हैं ।